- I. Report and Accounts (2001-2002) of the Asiatic Society, Kolkata and related papers.
- II. Report and Accounts (2001-2002) of the Allahabad Museum, Allahabad and related papers.
- III. Report and Accounts (2001-2002) of the Central Institute of Buddhist Studies, Leh, Ladakh and related papers.
- IV. Report and Accounts (2001-2002) of the Kalakshetra Foundation, Chennai and related papers.
- V. Report and Accounts (2001-2002) of the Nava Nalanda Mahavihara, Nalanda and related papers.
- VI. Report and Accounts (2000-2001) of the South Zone Cultural Centre, Thanjavur and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CULTURE (SHRIMATI BHAVANABEN DEVRAJBHAI CHIKALIA): Sir, I lay on the Table:-

- 1(1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of section 5 and section 6 of the Asiatic Society Act, 1984:-
- (a) Annual Report and Accounts of the Asiatic Society, Kolkata, for the year 2001 -2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Society.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above. [Placed in Library. See No. L.T. 7966/03]

- II. A copy each (in English and Hindi) of the following papers:
  - (a) Annual Report and Accounts of the Allahabad Museum, Allahabad, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Museum.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7965/03]
- III. (a) Annual Report of the Central Institute of Buddhist Studies, Leh, Ladakh, for the year 2001 -2002.
  - (b) Annual Accounts of the Central Institute of Buddhist Studies, Leh, Ladakh, for the year 2001-2002, and the Audit Report thereon.
  - (c) Review by Government on the woking of the above Institute.
  - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 7963/03]
- IV. (a) Annual Report and Accounts of the Kalakshetra Foundation, Chennai, for the year 2001-2002, together with the Auditor's Report on the Accounts.
  - (b) Review by Government on the working of the above Foundation.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T. 7962/03]
- V. (a) Annual Report of the Nava Nalanda Mahavihara, Nalanda, for the year 2001-2002.
  - (b) Annual Accounts of the Nava Nalanda Mahavihara, Nalanda, for the year 2001 -2002, and the Audit Report thereon.
  - (c) Review by Government on the working of the above Institute.

- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above. [Placed in Library. See No. L.T. 7961/03]
- VI. (a) Annual Report and Accounts of the South Zone Cultural Centre, Thanjavur, for the year 2000-2001, together with the Auditor's Report on the Acounts.
  - (b) Review by Government on the working of the above Centre.
  - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T 7964/03]

## Memorandum of Understanding (2003-04) between the Government of India and Oil India Limited

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI SUMITRA MAHAJAN): Sir, I lay on the Table a copy each (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and Oil India Limited for the year 2003-2004. [Placed in Library. See No. L.T 7945/03]

- I. Notifications of the Ministry of Health and Family Welfare.
- II. Reports and Accounts (1996-2003) of the various Medical Centres and Research Centres.

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA): Sir, I lay on the Table:-

- I (i) A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health) Notification G.S.R. 508 (E) dated the 24th June, 2003, publishing Corrigendum to Notification G.S.R. 382 (E) dated the 28th May. 2002, incorporating changes in Appendix-A. [Placed in Library. See No. L.T. 7929/03]
- (ii) A copy (in English and Hindi) of the Ministry of Health and Family Welfare (Department of Health) Notification G.S.R. 528 (E) dated the 8th July, 2003, publishing the Drugs and Cosmetics (Fourth Amendment)